

S.L. NO.

-986-

Before the Learned National Green Tribunal,

Eastern Zone Bench, Kolkata

Original Application No.171/2016/EZ

IN THE MATTER OF:

Subhas Dutta



Applicant

-Versus-

State Of West Bengal & others

..... Respondents

INDEX

1.	Affidavit	988 - 991
2	Verification	991
3	Copy of work order dated 16/07/19- Annexure A	992
4	Copies of the work order dated 14/06/19, 3/06/19 and 25/07/19 - annexure B	993 - 995
5	Copies of Photographs of roads constructed with new technologies - annexure C	996 - 1000

- 987 -

PAUSHALI BANERJEE

Advocate

7A, Kiron Shankar Roy Road,

Kolkata-700001



-988-

Before the Learned National Green Tribunal,

Eastern Zone Bench, Kolkata

Original Application No.171/2016/EZ

IN THE MATTER OF:

Subhas Dutta

..Applicant



-Versus-

State Of West Bengal & others

..... Respondents

COMPLAINCE REPORT ON BEHALF OF THE KOLKATA MUNICIPAL CORPORATION:

I, Sri Parag Bhushan Bhattacharyya, Son of Late Pranab Bhushan Bhattacharyya , aged about 57 years, by faith Hindu, by occupation-service and presently working as Executive Engineer (Mechanical) Road, at Kolkata Municipal Corporation having office at 5, S.N. Banerjee Road , Kolkata-700013, do hereby solemnly affirm and say as follows:



-989-

1. That I am working as Executive Engineer (Mechanical) Road at Kolkata Municipal Corporation, I know the facts and circumstances of the Application (hereinafter referred to as the said application) having dealt with the same in the Official capacity. I have been duly authorized and am otherwise competent to affirm the instant Affidavit on behalf of the Kolkata Municipal Corporation.

2. I state in compliance of order dated 9/11/21 I would like to state the current status of compliance with regard to the directions in various orders of this Hon'ble Tribunal:

(I) I say that Installation and Commissioning of 120 MTon/Hr capacity of Asphalt batch mixing plant with pollution Control devices adjacent to KMC area is complete, work order No.D.G.(M)/04/19-20 was issued on 16/07/19 and was completed by 2/02/21 .Copy of work order dated 16/07/19 is annexed herewith and marked as annexure A.

(II) I say that procurement of 2 numbers of cold milling machines by work order dated 14/06/19 is complete, procurement of 1 semi automatic paver finisher machine by work order dated 3/06/19 is complete , procurement of 2 numbers of pot hole repairing machines dated 25/07/19 is complete. Copies of the work order dated 14/06/19, 3/06/19 and 25/07/19 are annexed herewith and marked as annexure B.

-990-



(III) I say that I have received information from Roads(Civil) Department that as per the advise of CRRI, KMC has already used Cold-Mix Technology at different inner roads of the city on trial basis. The Cold-Mix is generated by using Concrete Mixture Machine at Site with the application of Bituminous Emulsion of MS Type along with the Stone Aggregates and Stone Grits. The instant base course has been covered with pre-mix as wearing course . The locations where the cold mix Technology is used are (i) North Purbachal Main Road in Ward No. 106, (ii) Netai Nagar Road in Ward No. 109, (iii) Mukundapur Main Road in Ward No. 109, (iv) Road in front of AMRI Hospital, Mukundpur, in Ward No. 109.

3. I say that I have received information from Roads(Civil) Department that KMC has already completed the construction of rigid pavement at Canal West Road near Sealdah Railway Stack Yard as there is no underground utilities are existing.

4. I further say that I have received information from Roads(Civil) Department that KMC has already started to use concrete block for Development of West Chowbhaga Road in ward No. 108 in place of hot bituminous work as the site is water logging prone area and work is still

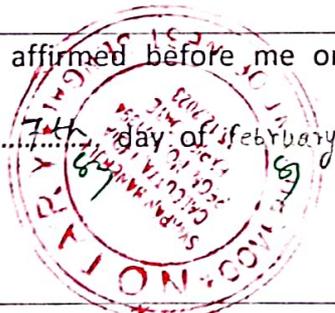


-991-

continuing. Copies of Photographs of roads constructed with new technologies are enclosed herewith and marked as annexure C.

Verification

Sri Parag Bhushan Bhattacharyya , Son of Late Pranab Bhushan Bhattacharyya , aged about 57 years, by faith Hindu, by occupation-service and presently working as Executive Engineer (Mechanical) Road, at Kolkata Municipal Corporation having office at 5, S.N. Banerjee Road , Kolkata-700013, do verify the above statements are true to my knowledge and belief and are my respectful submissions before this Hon'ble Tribunal.

<p>Prepared in my office</p> <p><i>Paushali Banerjee</i> Advocate</p>	<p>The deponent is known to me.</p> <p><i>Parag Bhushan Bhattacharyya</i> Executive Engineer (M) Asph. Deptt. Goragacha K. M. C.</p> <p>Clerk to : Advocate</p>
<p>Solemnly affirmed before me on this the <u>7th</u> day of <u>February</u> 2022.</p>	

07 FEB 2022

Solemnly affirmed and declared before me on identification
Swapan Banerjee
S. Banerjee, Notary, Calcutta, India
Court of C.B. Regn. No. 17/1994
City Civil Court, 2nd Floor, Calcutta-700013

Annexure - 'A'

-992-



THE KOLKATA MUNICIPAL CORPORATION

Roads (Mechanical) Department
15N, Nellie Senigupta Sarani, Kolkata-700 087

Work Order No. D.G.(M)/04/19-20

Dated : 16.07.2019

To : M/S. RHINO ROAD EQUIPMENTS PVT. LTD.
DIAMOND HARBOUR ROAD, J.L. NO.124,
BANGANAGAR, 24 PGS (S), 743513

Sub : Design, Installation and Commissioning of 120 M.Ton/Hr. capacity
Asphalt batch mixing plant with pollution control devices on
Turnkey basis at a location adjacent to KMC area.

Your offer dated 20/04/2019 for the above work has been accepted by Hon'ble Mayor dt. 11.07.2019. You are hereby requested to take up the work immediately. You have to complete the work within the stipulated time, the date of completion shall be reckoned from the date of issue of Work Order.

Please note that you have to execute the agreement immediately if it is not already executed. No final payment can be released without execution of agreement work. You are to take Licence from the Office of the Labour Commissioner, Govt. of West Bengal, New Secretariat Buildings, (11th Floor) Kolkata - 700001, if you are under the preview of the Labour (Regulation & abolition) Rule, 1972 of the West Bengal Govt.

- Estimated Amount : N.A.
- Rate Quoted for Supply, Delivery, Installation and Commissioning of the Batch Mix Plant of capacity 120 M.Ton /Hr. : Rs.32512304.00
- Rate Quoted for Operation and Maintenance for a period of 5 years starting from the date of Commissioning of the plant. : Rs.22993492.34
- Total Rate Quoted : Rs.55505796.34 (Five Core Fifty Five Lakh Five Thousand Seven Hundred & Ninety Six and paisa thirty four only.)
- Sanctioned Amount : Rs.55505796.34 (Five Core Fifty Five Lakh Five Thousand Seven Hundred & Ninety Six and paisa thirty four only.)
- Time of Completion : 120 days
- B.I. Code No. : 9693/800 Of 2019-2020.


Director General (Mechanical),

The Kolkata Municipal Corporation
Director General (Mechanical)
The Kolkata Municipal Corporation

*Received
31/07/19
16/07/19*

Annexure - 'B'

B

-993-



THE KOLKATA MUNICIPAL CORPORATION

Roads (Mechanical)
15N, Nellie Sengupta Sarani, Kolkata-700 087

Work Order No. D.G.(M)/02/19-20

Dated: 14/06/2019

To: M/S. Maa Ambey Vincom Pvt.LTD..

Infinity Square, 2nd Floor, Sevoke Road Siligury W.B. 734001.

Sub : Procurement of 2 (Two) no's Cold Milling Machine machines of 1000 mm. width for milling of whole city roads in the KMC area.

Your offer dated 05/10/2018 for the above work has been accepted by Hon,ble Mayor vide MIC agenda Item No: M82.14 dt. 11.06.2019. You are hereby requested to take up the work immediately. You have to complete the work within the stipulated time, the date of completion shall be reckoned from the date of issue of Work Order.

Please note that you have to execute the agreement immediately if it is not already executed. No final payment can be released without execution of agreement work. You are to take Licence from the Office of the Labour Commissioner, Govt. of West Bengal, New Secretariat Buildings, (11th Floor) Kolkata - 700001, if you are under the preview of the Labour (Regulation & abolition) Rule, 1972 of the West Bengal Govt.

Estimated Amount	:	N.A.	
Rate Quoted	:	Rs. 41300000.00	
Sanctioned Amount	:	Rs. 39686940.00	(Three Crore Ninety Six Lakh eighty Six Thousand Nine Hundred Forty only)
Time of Completion	:	120 days	
B.I. Code No.	:	9196/S00	

MAA AMBAY VINCOM (P) LTD.
Director
14/06/2019

Director General (Mechanical),

The Kolkata Municipal Corporation
Director General (Mech)/ Roads
The Kolkata Municipal Corporation

-994-



B

THE KOLKATA MUNICIPAL CORPORATION

Roads (Mechanical)
15N, Nellie Sengupta Sarani, Kolkata-700 087

Work Order No. D.G.(M)/01/19-20

Dated : 03/06/2019

To: M/S. ATLAS INDUSTRIES.

Plot- 14/1 G.I.D.C, II, Dediyan , Mehsana-384002, Gujarat, India.

Sub : Procurement of 1 (one) no semi automatic paver finisher machine of 4.5 mtr. Width laying capacity for Asphaltum Department Palmer Bazar.

Your offer dated 09/07/2018 for the above work has been accepted by Mpl. Commissioner, dt. 01.06.2019. You are hereby requested to take up the work immediately. You have to complete the work within the stipulated time, the date of completion shall be reckoned from the date of issue of Work Order.

Please note that you have to execute the agreement immediately if it is not already executed. No final payment can be released without execution of agreement work. You are to take Licence from the Office of the Labour Commissioner, Govt. of West Bengal, New Secretariat Buildings, (11th Floor) Kolkata – 700001, if you are under the preview of the Labour (Regulation & abolition) Rule, 1972 of the West Bengal Govt.

Estimated Amount : N.A.
Rate Quoted : Rs. 3540000.00
Sanctioned Amount : Rs. 2984982.00
Time of Completion : 120 days
B.I. Code No. : 9196/800



[Signature]
Director General (Mechanical)

The Kolkata Municipal Corporation

Director General (Mech) Roads
The Kolkata Municipal Corporation

03/6/19

-995-



THE KOLKATA MUNICIPAL CORPORATION

Roads (Mechanical)
15N, Nellie Sengupta Sarani, Kolkata-700 087

Work Order No. D.G.(M)/06/19-20

Dated : 25/07/2019

M/S. Speed Crafts .Ltd.
Layak Bhavan
To : Spring Canal Road, Patna-800001

Sub : Procurement & installation of 2 (Two) nos. Pot hole Repairing
Machine of whole city roads in the KMC area including 2 year
AMC (2nd & 3rd year)

Your offer dated 26/03/2019 for the above work has been accepted by Hon'ble Mayor vid
MIC agent's Form No: M85.21 dated 24/7/19. You are hereby requested to take up the work
immediately. You have to complete the work within the stipulated time, the date of completion
shall be reckoned from the date of issue of Work Order.

Please note that you have to execute the agreement immediately. The final payment can be released without execution of agreement work. You are to take
Licence from the Office of the Labour Commissioner, Govt. of West Bengal, New Secretariat
Buildings, (11th Floor) Kolkata - 700001, if you are under the preview of the Labour (Regulation &
abolition) Pule. 1972 of the West Bengal Govt.

Estimated Amount	:	N.A.	
Rate Quoted	:	Rs. .20618140.00	
Sanctioned Amount	:	Rs. .20498960.00	(Rupees Two Crore Four Lakh Ninety Eight Thousand Nine Hundred only.)
Time of Completion	:	120 days	
B.I. Code No.	:	00-9196/800(DMA)	Of 2019-2020

FOR SPEEDCRAFTS LIMITED

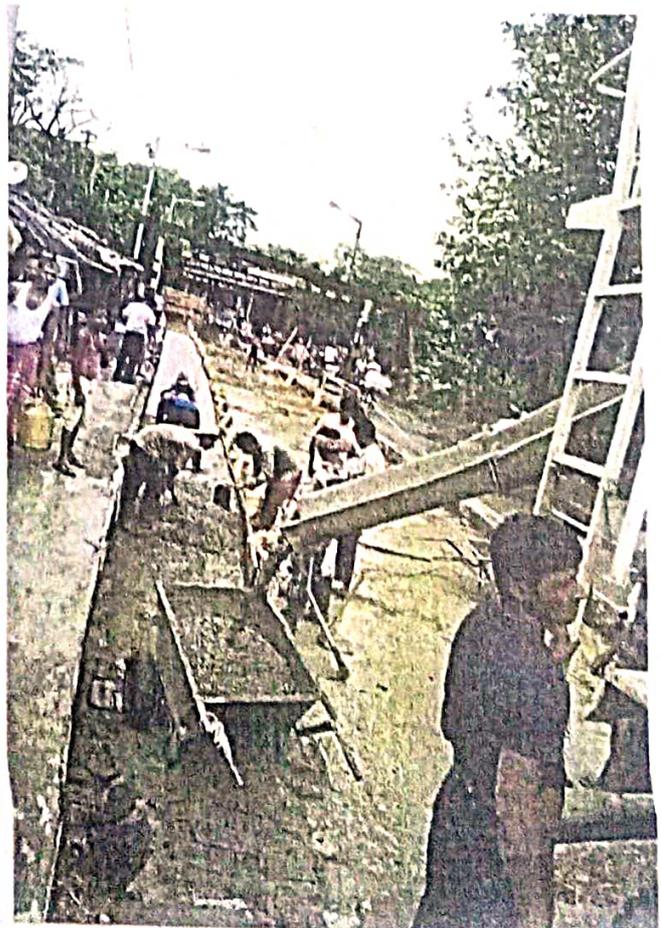
M. J. JAFRI

Sr. GM Marketing

Director General (Mechanical)

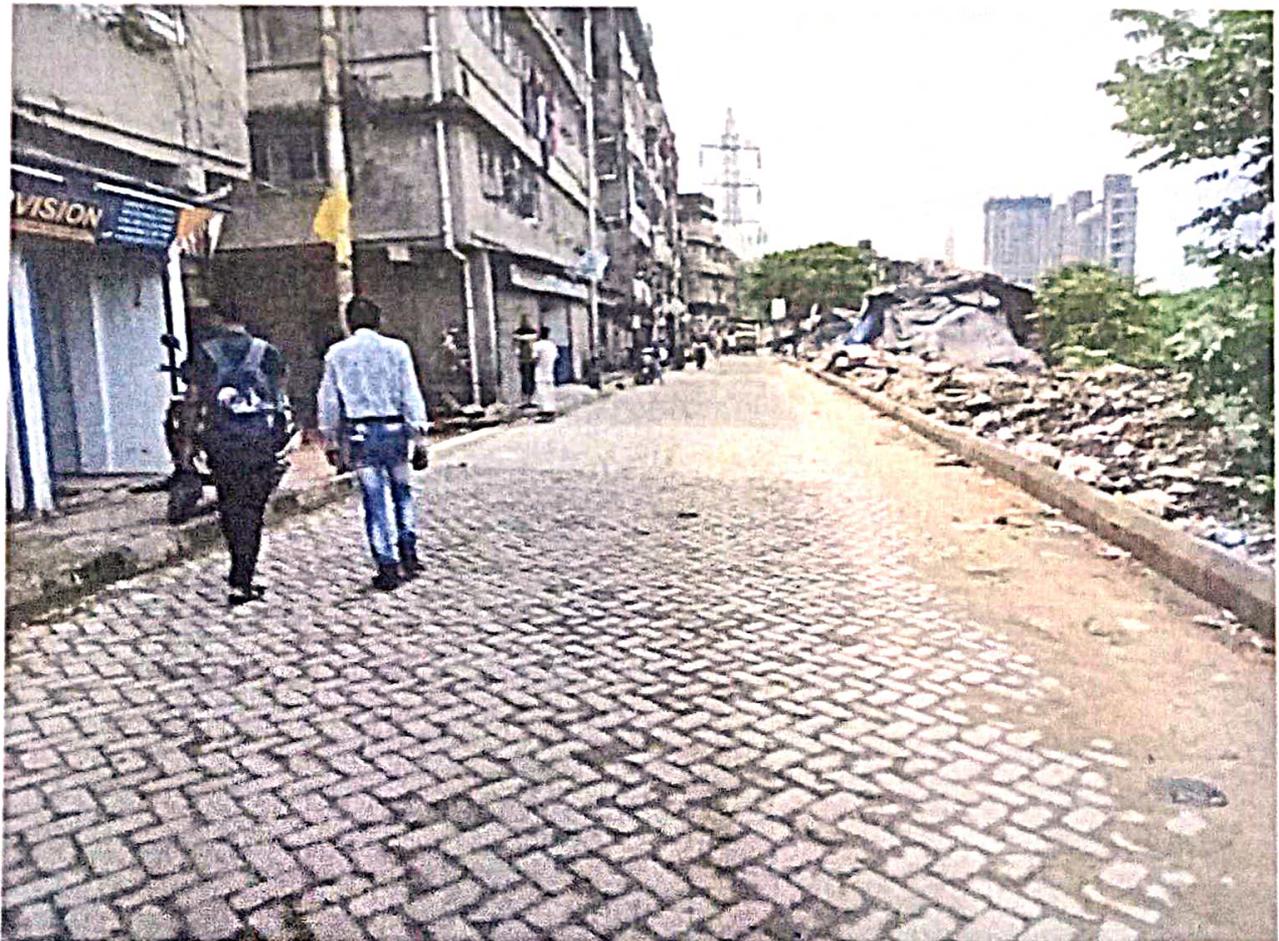
The Kolkata Municipal Corporation

CONSTRUCTION OF RIGID PAVEMENT AT CANAL WEST ROAD NEAR SEALDAH RAILWAY STACK YARD





DEVELOPMENT OF WEST CHOWBHAGA ROAD BY USING CONCRETE BLOCKS



Date - 07.02.2022 .

PHOTOGRAPHS OF MACADAM USING CATIONIC EMULSION



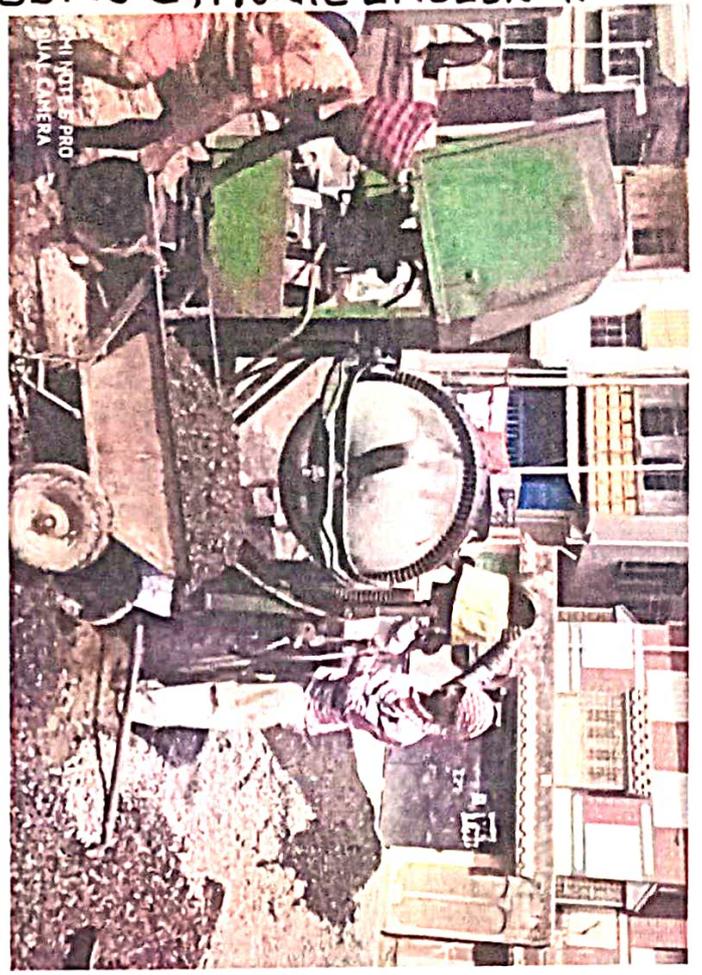
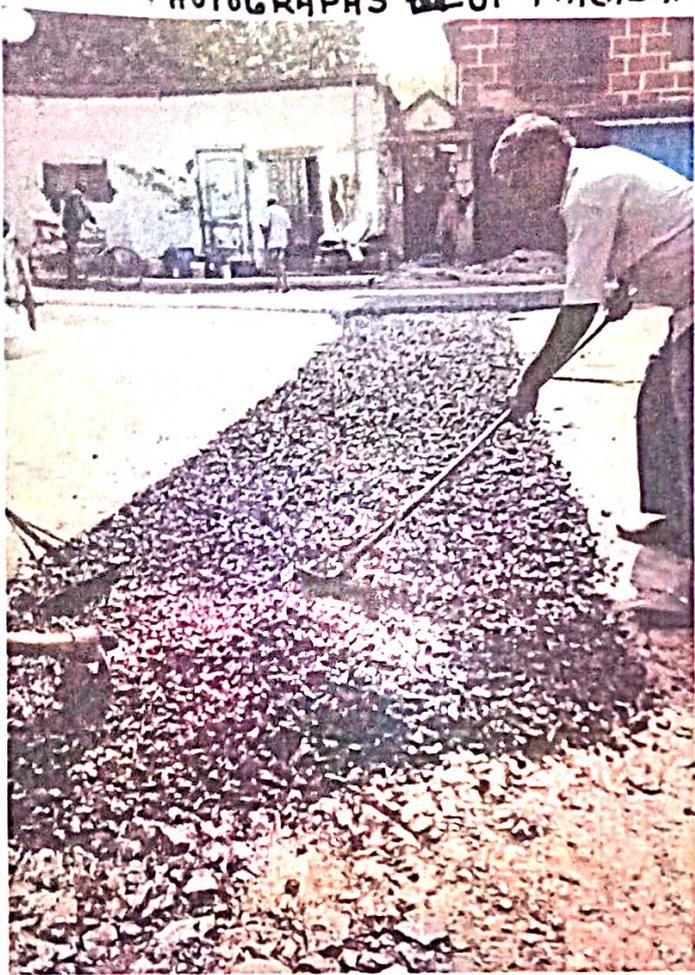
NETAI NAGAR ROAD

Date - 01.10.2022.

-1000-

ATAL SUR LANE

PHOTOGRAPHS OF MACADAM USING CATIONIC EMULSION.



NALIN SARIKAR STREET



Date - 01.10.2019